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Title : Motion for consideration of the Chartered Accountants (Amendment) Bill, 2005 as passed by Rajya Sabha. (Bill Passed).

MR. SPEAKER: Now we have got three very small Bills. There is no discussion. You can just move the motions for consideration of the Bills.

...(Interruptions)

MR. SPEAKER: Let us wait for the valedictory please. There will be *vande mataram*.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): I beg to move:

"That the Bill further to amend the Chartered Accountants Act, 1949 as passed by Rajya Sabha, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill further to amend the Chartered Accountants Act, 1949 as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 25 stand part of the Bill."

The motion was adopted.

Clauses 2 to 25 were added to the Bill.

Clause 26 Amendment of section 30

Amendment made:

Page 12, for lines 23 and 24, *substitute*, --

Amendment "26. In section 30 of the principal Act, --
of Section

30. (a) in sub-section (1), the words "and a copy of such regulations shall be sent to each member of the Institute" shall be *omitted*;

(b) in sub-section (2), --

(i) in clause (g), the words "the Council and" shall be *omitted*;

(ii) in clause (j), for the word "clerks" occurring at both the places, the word "assistants" shall be *substituted*;

(iii) in clause (r), the word "and" shall be *inserted* at the end;

(iv) clause (s) shall be *omitted*." (1)

(Shri Prem Chand Gupta)

MR. SPEAKER: The question is :

"That clause 26, as amended, stand part of the Bill. "

The motion was adopted.

Clause 26, as amended, was added to the Bill.

Clauses 27 to 29 were added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

MR. SPEAKER: The hon. Minister may now move that the Bill, as amended, be passed.

SHRI PREM CHAND GUPTA: I beg to move:

"That the Bill, as amended, be passed."

MR. SPEAKER: The question is:

"That the Bill, as amended, be passed."

The motion was adopted[\[r71\]](#).
